GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION No. 1568
TO BE ANSWERED ON: 10.02.2021

PMGDISHA

1568. DR. (PROF.) KIRIT PREMJIBHAI SOLANKI:

Will the Minister of Electronics & Information Technology be pleased to state:-

(a) the salient features and the current status of the implementation of Pradhan Mantri Gramin Digital Saksharta Abhiayn (PMGDISHA);
(b) the total number of Gram Panchayats and candidates that have registered so far under the Scheme, State/UT wise;
(c) whether only 6 percent of rural households have posses computers and if so, the steps being taken by the Government to provide rural households the access to digital devices during training;
(d) the steps being taken by the Government to ensure the availability of necessary infrastructure and trained personnel at the Training Centres/Common Service Centres; and
(e) the total amount of funds allocated during each of the last three years under the scheme, State/UT wise?

ANSWER
MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)

(a) and (b): Government of India had approved a scheme titled "Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA)" to usher in digital literacy in rural India by covering 6 crore rural households (one person per household) in February 2017 at a total outlay of Rs. 2,351.38 crore (approx.). In order to ensure equitable geographical reach, it is envisaged to cover each of the 2,50,000 Gram Panchayats across the country. The implementation of the Scheme is carried out through CSC e-Governance Services India Private Limited (CSC-SPV). The scheme is aimed at digitally illiterate rural citizens belonging to the age group of 14 to 60 years to train them to operate computer or digital access devices (like tablets, smart phones etc.) in a course duration of 20 hours at duly identified Common Service Centre(CSC)/training centre located within the Gram Panchayats. As on date, 2.46 Lakh Gram Panchayats are covered under the Scheme. So far, around 4.21 Crore candidates have been enrolled/registered, around 3.44 Crore candidates have been trained, out of which more than 2.51 Crore candidates have been certified by duly authorized 3rd party Assessment Agencies. The State/UT-wise candidates registered, trained and certified under the scheme are as **Annexure.**

(c): As per 71st NSSO Survey on Education 2014, only around 6% of rural households and 29% urban households have a computer. Under the PMGDISHA scheme, the beneficiaries are trained to use/operate digital access devices such as computers, tablets, smart phones etc. which are made available at the respective training centres. After the training, the candidates are allowed to use such digital infrastructure available at the Training centres for further practice, as and when required.

(d): The Training centres/CSCs working under the scheme are required to adhere to the stipulated guidelines which inter-alia include prescribed IT infrastructure including computer, webcam,

biometric device, projector/LCD, Internet connectivity and availability of qualified trainer, etc as the major requisites for training delivery. The scheme guidelines also prescribe that each training centre empanelled in the scheme shall have a minimum of one trainer, with a minimum educational qualification of Basic Computer Course (BCC) or its equivalent. The Training centres are permitted to conduct training only after due physical verification of these pre-requisites is carried out by CSC-SPV.

(e): PMGDISHA Scheme is funded as a Central Sector Scheme, hence, funds are not allocated to States and UTs.

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Annexure

State-wise Status of PMGDISHA scheme as on 04.02.2021				
S.N.	**State**	**Registered**	**Trained**	**Certified**
1	Andaman & Nicobar Island	289	94	35
2	Andhra Pradesh	8,81,180	6,36,122	4,51,686
3	Arunachal Pradesh	3,115	1,044	735
4	Assam	19,66,584	16,37,804	12,74,239
5	Bihar	43,45,325	36,72,853	26,15,615
6	Chandigarh	-	-	-
7	Chhattisgarh	22,55,016	18,82,575	13,97,828
8	Dadra & Nagar Haveli	1,193	376	257
9	Daman & Diu	1,001	522	316
10	Delhi	248	153	100
11	Goa	1,353	900	662
12	Gujarat	18,99,227	15,89,292	11,48,020
13	Haryana	15,53,903	12,93,311	9,64,122
14	Himachal Pradesh	2,39,813	1,60,161	1,16,106
15	Jammu & Kashmir	3,20,526	2,40,132	1,77,619
16	Jharkhand	18,42,753	14,33,545	10,26,959
17	Karnataka	7,20,693	5,54,284	3,69,437
18	Kerala	42,547	19,600	15,569
19	Ladakh	1,642	1,094	799
20	Lakshadweep	27	5	-
21	Madhya Pradesh	32,63,074	26,85,459	18,99,770
22	Maharashtra	26,01,825	20,47,903	14,67,472
23	Manipur	9,364	5,134	3,207
24	Meghalaya	73,079	51,198	32,573
25	Mizoram	7,451	5,299	3,074
26	Nagaland	5,032	3,644	2,693
27	Odisha	23,34,437	18,62,126	14,02,287
28	Puducherry	11,697	8,185	5,553
29	Punjab	11,44,427	9,57,242	7,26,201
30	Rajasthan	20,77,058	16,41,461	12,00,978
31	Sikkim	768	564	202

32	Tamil Nadu	7,40,003	5,99,273	4,30,115
33	Telangana	5,50,163	4,28,772	3,01,492
34	Tripura	1,43,935	95,271	71,744
35	Uttar Pradesh	1,11,56,468	94,32,168	69,00,805
36	Uttarakhand	4,28,749	3,38,051	2,52,266
37	West Bengal	14,78,889	11,51,565	8,71,619
Total		**4,21,02,854**	**3,44,37,182**	**2,51,32,155**